Technology Mission on Oilseeds

- 2359. SHRI H.B. PATIL: Will the Minister of AGRICULTURE be pleased to state :
- (a) whether the Technology Mission on oilseeds was in favour of introducing a dual policy for edible oils and for building up a buffer stock of edible oils and oilseeds to meet any exigency; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF **AGRICULTURAL** RESEARCH AND EDUCATION IN THE MINISTRY OF AGRICULTURE (SHRI HARI KRISHNA SHASTRI): (a) and (b). The Technology Mission on oilseeds has submitted a proposal for an integrated policy on oilseeds production, import distribution and pricing for accelerating self-reliance. proposal is under consideration of The Government.

Implementation of 'Jivandhara'

- 2360. DR. KRUPASINDHU BHOI: Will the Minister of AGRICULTURE be pleased to state:
- (a) the names of the States where 'Jivandhara' scheme has been implemented;
- (b) whether such a scheme has been introduced in Olissa;
- (c) if so, the areas of the State where 'Jivandhara' scheme has been launched; and
- (d) the details of the works done or proposed to be undertaken in Orissa under the 'Jivandhara' scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT IN THE MINISTRY OF AGRI-**JANARDHANA** CULTURE (SHRI POOJARY): (a) and (b). A scheme for construction of a million wells for Scheduled Castes/Scheduled Tribes and freed bonded labourers has since been launched with effect from 1-4-88 as a sub-scheme of National Rural Employment Programme and Rural Landless Employment Guarantee Programme. This scheme is being implemented in all the States except Assam, Haryana, Meghalaya, Mizoram, Punjab, Sikkim, Andaman and Nicobar, Delhi, Lakshadweep, Chandigarh and Pondicherry who have opted out of the scheme.

Written Answers

(c) and (d). 25,000 wells are proposed to be constructed in Orissa under the Scheme during the current year. 331 wells have been completed so far at a cost of Rs. 30.78 lakhs.

Purchase of Products by NAFED from Sirsi (Karnataka)

- 2361. SHRI JAI PRAKASH AGAR-WAL: Will the Minister of AGRICULTURE be pleased to state:
- (a) the cost of processed products purchased by NAFED from Sirsi (Karnataka) for distribution in Delhi Market:
- (b) whether it is also a fact that the products could not be sold in the market being sub-standard and are lying in the godown of NAFED:
- (c) the reasons for purchase of substandard products from private parties of south for Delhi; and
- (d) the loss suffered by NAFED on this account?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) The cost of processed products received by NAFED in Delhi from Sirsi (Karnataka) was Rs. 96,303.58 including Excise Duty and Sales Tax.

- (b) No, Sir. The sale of goods is in progress.
- (c) and (d). The processed products belonging to the Kamdhenu Cooperative Dairy and Fruit Processing Society Ltd. Sirsi (Karnataka) were despatched by mistake of the Society to Delhi, instead of Madras, To avoid cost of transportation to Madras. NAFED decided to sell the goods in Delhi. NAFED has so far not incurred any loss on

Norms for Teacher-Pupil Ratio

2362. SHRI K. RAMAMURTHY: Will the Minister of HUMAN RESOURCE